NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

.

PETITION NUMBER

: TCP/136/2016

NAME OF THE PETITIONER(S)

: Serum Institute of India Limited & 5 Others

NAME OF THE RESPONDENT(S)

: M/s Orchid Chemicals & Pharmaceuticals Ltd & 8 Others

UNDER SECTION

: 397, 398, 402 & 403

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. PRIYADARSHINI. N SHWETHA VASUDEVAN counsel for

R1-R7

divetta

2. S.BHARATH FOR CHITKA NARAYAN coursel for Petitoners

S. Darate

3. Haushini. I for Udayankan R

counsel foor 9th suspondent

Harshin

ORDER

Shri S.Bharath, counsel for petitioner present. Ms. Priyadarshini, counsel for R1 to R7 present. Ms. J.Harshini, counsel for R9 also present. No representation on behalf of R8 in the main C.P. Counsel for petitioner is directed to serve private notice on R8 through speed post and file an affidavit together with the proof of serving and effecting notice thereof on the next date of hearing. Counsel for petitioner states that he intends to file additional documents in support of his claim. At request, time is granted. Put up on 30.11.2016 at 10.30 A.M.

(Ch Mohd Sharief Fariq)
Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)